To,
All Chief Commissioners/Director Generals in CBEC.

Subject: Bye-Elections to 5ACs in the States of Arunachal Pradesh, Tamil Nadu, West Bengal and Uttar Pradesh – Expenditure Observers last visit for submission of Report IV – Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/EEM/EEPS/2017/Vol.X/556 dated 28th December, 2017 (copy enclosed) on the subject mentioned above.

2. Concerned Chief Commissioners/Director Generals are requested to communicate to the Expenditure Observers (As per list enclosed) to make their third and last visit and to reach the assigned AC/Dist. Hq. on 19th January, 2018.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-2095529

Encl. as above
Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Mukesh Kumar, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block, New Delhi.
(saansari1967@gmail.com)

Subject: Bye-elections to 5 ACs in the States of Arunachal Pradesh, Tamil Nadu, West Bengal
and Uttar Pradesh–Expenditure Observers’ last visit for submission of Report-IV-
Regarding.

Sir,

I am directed to refer to the Commission’s letter of even no. dated 27.11.2017 and
30.11.2017; and to state that Expenditure Observers deployed in the bye-elections to 226-Sabang
AC [West Bengal], 207-Sikandra AC [Uttar Pradesh] and 11- Dr. Radhakrishnan Nagar AC
[Tamil Nadu] (as per the list enclosed) by the Commission from among the IRS(C&CE)
Officers, sponsored by CBEC are required to make their last visit on 26th day i.e. on
19th January, 2018 and shall be present in the “Account Reconciliation Meeting” to be
convened by the DEOs on the 26th day after the declaration of results of elections in pursuance
(Annexure-C11, copy enclosed) and letter no. 76/Instructions/EEPS/2015/EEPS/Vol. XIV, dated 2nd
June, 2016 (Annexure-C7, copy enclosed). They will have to stay in the districts for 8 clear days
to assist the DEOs in scrutinizing the statements of accounts of election expenditure submitted
by the candidates and will give their comments in the DEO’s scrutiny reports (Commission’s
letter no. 76/Instructions/EEPS/2015/EEPS/Vol. XIV, dated 2nd June, 2016, Annexure-C3, copy
enclosed) and will submit their final reports i.e. Report-IV to the Commission.

2. Therefore, you are requested to communicate to the Expenditure Observers (as per list
enclosed) to make their last visit and to reach the assigned AC/Dist. Hq. on 19th January, 2018.

Yours faithfully,

(MUKESH KUMAR)
UNDER SECRETARY

Copy to: 1. The Chief Electoral Officers of West Bengal, Uttar Pradesh and Tamil Nadu for
information and necessary action.(By Speed Post/e-mail)
2. Sh. B. G. Krishnan, IRS(C&CE):08 (R-22218) with the request to make his last visit to the
assigned AC/Dist. Hq. on 19.01.2018 (e-mail id: bgkrishnan2@gmail.com, mob. no.
00995325177) (By e-mail)

29.12.2017
3. Sh. Suroj Kumar Shadangi, IRS(C&CE):08 (R-21580) with the request to make his last visit to the assigned AC/Dist. Hq. on 19.01.2018 (e-mail id: s.k.shadangi@gmail.com, mob. no. 09840219732) (By e-mail)

4. Ms. R. Gulzar, IRS(C&CE):09 (R-18688) with the request to make his last visit to the assigned AC/Dist. Hq. on 19.01.2018 (e-mail id: gulzarbm@yahoo.com, mob. no. 09444714054) (By e-mail)

5. CEMS-I

(MUKESH KUMAR)
UNDER SECRETARY
List of Expenditure Observers deployed in bye-elections, 2017 in the States of Tamil Nadu, Uttar Pradesh and West Bengal

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>No. &amp; Name of AC [Dist.]</th>
<th>State</th>
<th>Name of EO</th>
<th>Mob. No.</th>
<th>e-mail id</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>207-Sikandra AC [Dist. Kanpur Dehat]</td>
<td>Uttar Pradesh</td>
<td>Ms. R. Gulzar Begum, IRS(C&amp;CE):09 (R-18688)</td>
<td>09444714054</td>
<td><a href="mailto:gulzarbm@yahoo.com">gulzarbm@yahoo.com</a></td>
</tr>
<tr>
<td>2</td>
<td>226-Sabang AC [Dist. Paschim Medinipur]</td>
<td>West Bengal</td>
<td>Sh. Saroj Kumar Shadangi, IRS(C&amp;CE):08 (R-21580)</td>
<td>09840219732</td>
<td><a href="mailto:s.k.shadangi@gmail.com">s.k.shadangi@gmail.com</a></td>
</tr>
<tr>
<td>3</td>
<td>11-Dr. Radhakrishnan Nagar AC [Dist. Chennai]</td>
<td>Tamil Nadu</td>
<td>Sh. B. G. Krishnan, IRS(C&amp;CE):08 (R-22218)</td>
<td>09995325177</td>
<td><a href="mailto:bgkrishnan2@gmail.com">bgkrishnan2@gmail.com</a></td>
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</tbody>
</table>